

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 478
TO BE ANSWERED ON THE 25TH JUNE, 2019

LOAN WAIVER FOR FARMERS

478. SHRI K. MURALEEDHARAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has any proposal for initiating major steps to waive the loans taken by the agriculture farmers to avoid farmers, distress/suicides in various States of the country;
- (b) if so, the details thereof;
- (c) whether a number of agricultural farmers have committed suicide in the last five years, if so, the details thereof; and
- (d) whether the Government has constituted any Committee to check the distress of farmers and if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (**SHRI NARENDRA SINGH TOMAR**)

(a) to (d): The Government had constituted an Inter-Ministerial Committee in April 2016 to examine the issues relating "Doubling of Farmers Income" and recommend strategies to achieve the same in order to check the distress of farmers. The Committee has submitted its Report to the Government in September, 2018.

The National Crime Records Bureau (NCRB) under the Ministry of Home Affairs compiles and disseminates information on suicides, in its publication titled 'Accidental Deaths and Suicides in India (ADSI)'. These Reports on suicides are available upto 2015 on its websites. The Report for 2016 onwards has not been published.
